GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION NO. 2487
TO BE ANSWERED ON 10.08.2026

CPSE COMPLIANCE WITH TReDS ONBOARDING BEFORE MANDATORY SETTLEMENT

2487. SHRI MOHAMMED NADIMUL HAQUE:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the proportion of CPSE-MSME invoice value settled through TReDS in each of the last three years, since Central Public Sector Enterprises have been required to onboard TReDS platforms since 2018; and

(b) the total volume of overdue MSME payments from CPSEs before the notification of 30th June, 2026 mandating settlement through TReDS?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SUSHRI SHOBHA KARANDLAJE)

(a): As informed by Reserve Bank of India, the year-wise details of total value of MSME invoices pertaining to CPSEs financed through TReDS platforms during the last three years are as follows:

Financial Year	Value of invoices related to CPSEs-buyers ((Rs. In Crore)
2023-24	7,102.40
2024-25	10,668.93
2025-26	16,143.69

(b): As reported by Central Ministries/Departments including Central Public Sector Enterprises (CPSEs) on SAMADHAAN Portal 2.0 (w.e.f. 24^{th} April, 2026), the cumulative dues towards Micro, Small and Medium Enterprises (MSMEs) till 30^{th} June, 2026 were Rs. 48,209.46 crore, of which Rs. 31,452.73 crore have been reported as paid. Dues amounting to Rs. 16,032 crore were within 45 days and Rs. 724 crore for over 45 days.

*****